POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

DUNLOP INDIA LIMITED

Regd. Office: "King's Court", Flat Nos. 14 & 18, 46B, Chowringhee Road, Kolkata 700 071

The details subsequent to the completion of the Offer made vide Public Announcements issued on February 1, 2007 and January 18, 2011 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by Wealth Sea Pte. Limited ("the Acquirer") and Manali Properties & Finance Pvt. Ltd and Suryamani Financing Company Limited ("the PACs") to acquire 14,396,575 equity shares of Rs. 10/- each representing 20% of the voting capital of Dunlop India Limited at a price of Rs. 29.43 per fully paid-up share plus interest payable to eligible affected shareholders ('Offer Price') are as under:

1	Name of the Target Company :	Dunlop India Limited
2	Name of Acquirer(s) including PACs:	Wealth Sea Pte. Ltd ("the Acquirer") along with Manali Properties & Finance Pvt. Ltd and Suryamani Financing Company Limited ("the PACs")
3	Name of Manager to the offer :	Microsec Capital Limited
4	Name of the Registrar to the offer :	C. B. Management Services (P) Limited
5	Offer Details Date of opening of the offer : Date of closure of the offer :	 Wednesday, January 19, 2011 Monday, February 07, 2011

Sl. No	Item	Proposed in the offer document		Actual	
1	Offer Price	Rs. 29.43 plus interest payable to eligible affected shareholders*		Rs. 29.43 plus interest payable to eligible affected shareholders*	
		No.	**%**	**No.**	**%**
2	Share holding of Acquirer along with PACs before Open Offer	53,624,366	74.50%	53,624,366	74.50%
3	Shares Acquired in the Open Offer	14,396,575	20.00%	21,643	0.03%
4	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs.4,236.91 Lacs plus interest payable to eligible affected shareholders		Rs. 6.37 Lacs plus interest of Rs. 2.75 Lacs paid to eligible affected shareholders	
5	Shares acquired after P.A but before 7 working days prior to closure date, if any. (No. & %)	NIL	NIL	NIL	NIL
6	Post Offer Shareholding of Promoter Group including Acquirer & PACs	68,020,941	94.50%	53,646,009	74.53%
7	Pre & Post offer share holding of Public	**Pre offer**	**Post offer**	**Pre offer**	**Post offer**
		18,358,509	3,961,934	18,358,509	18,336,866
		25.50%	5.50%	25.50%	25.47%

*As determined in terms of the Letter of Offer dated January 11, 2011

Status of the Escrow Account	The bank guarantee and the security escrow have been released. Out of the cash deposit Rs. 34.15 Lacs has been released and the balance lying in the escrow account shall be released in due course.
Payment of interest, if any	Interest of Rs. 2.75 Lacs was paid to eligible affected shareholders as determined in terms of the Letter of Offer dated January 11, 2011.
Status of investor complaints received, if any	Nil

This Post Offer Public Announcement will also be available on SEBI website at ***www.sebi.gov.in***

The Board of Directors of the Acquirer and the PACs accept jointly and severally responsibilities for the information contained in this Post Offer Public Announcement and for the fulfillment of their obligations under the Regulations.

Please read this Post Offer Announcement in conjunction with the earlier Public Announcements and the Letter of Offer.

Issued by Manager to the Offer for and on behalf of the Acquirer & PACs:

MICROSEC
MICRO FOCUS. MEGA WEALTH

Microsec Capital Limited
Azimganj House | 2nd Floor | 7 Camac Street | Kolkata- 700 017
Tel.: 91-33- 2282 9330 (5 Lines) | Fax: 91-33- 2282 9335 | E-mail: mgoenka@microsec.in
Website: www.microsec.in
Contact Person: Mr. Manav Goenka

Place: Kolkata

Date: March 17, 2011